

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-102**

Appeal No. 659/252/ND/2019

**IN THE MATTER OF:**

Income Tax Officer, Ward 17 (3)

...Applicant

Vs.

ROC (M/s Money Mantra Homes Pvt Ltd)

...Respondent

**SECTION**

Under Section 252

Order delivered on 16.09.2019

**CORAM:**

**MS. INA MALHOTRA,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. Puneet Rai, Standing Counsel

For the Respondent

: Mr. Yadubhushana Rao, AROC for ROC

**ORDER**

Notice to the respondents by all modes including through publication, if required, returnable on 17.11.2019.

*-Sd-*

**(SUMITA PURKAYASTHA)  
MEMBER (T)**

*-Sd-*

**(INA MALHOTRA)  
MEMBER (J)**